

**OFFICE OF THE DISTRICT & SESSIONS JUDGE**  
**NEW DELHI DISTRICT, PATIALA HOUSE COURTS, NEW DELHI**


**CIRCULAR**

In compliance of sub-section (b) of Section 19 of Chapter VI under the head "Duties of Employer" of the Sexual Harassment of Women at Workplace (*Prevention, Prohibition, Prohibition & Redressal*) Act, 2013, it is hereby informed to all that a Committee for Prevention, Prohibition, & Redressal of Complaints of Sexual Harassment, is in existence in Patiala House Courts Complex under the Sexual Harassment of Women at Workplace (*Prevention, Prohibition and Redressal*) Act, 2013 with the following Members with a view to provide protection against sexual harassment in this District and for matters connected therewith or incidental thereto:

- |   |             |
|---|-------------|
| 1. Ms. Ravinder Bedi, ADJ-04                  | Chairperson |
| 2. Ms. Twinkle Wadhwa, ADJ-03                 | Member      |
| 3. Sh. Nipun Awasthi, ACMM-02                 | Member      |
| 4. Ms. Jahanvi Worah, Legal Retainer-S.E.W.A. | Member      |

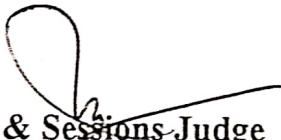
It is further informed that the penal consequences of sexual harassment at workplace as provided under Rule 9 of the Act are as under:

*"Except in cases where service rule exists, where the Complaints Committee arrives at the conclusion that the allegation against the respondent has been proved, it shall recommend to the employer [in this case the Ld. District & Sessions Judge (HQs)] to take any action including a written apology, warning, reprimand or censure, withholding of promotion, withholding of pay rise or increments, terminating the respondent from service or undergoing a counselling session or carrying out community service."*

  
(Yashwant Kumar)  
District & Sessions Judge  
New Delhi District  
Patiala House Courts, New Del

**Copy forwarded for information to :**

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi
2. The Ld. District & Sessions Judge (HQ), Tis Hazari, Delhi.
3. The Ld. District & Sessions Judge (*West, East, North-East, Shahdara, South, South-East, South-West, North-West, North*) District, Delhi/New Delhi.
4. The Principal Judge, Family Court, New Delhi District, PHC, ND.
5. All the Judicial Officers, New Delhi District, PHC, ND.
6. The Secretary, NDDLISA, New Delhi District, PHC, ND.
7. All the Administrative Officers (Judicial)/Branch Incharges, NDD, PHC, ND
8. The District System Administrator, NDD to upload the circular on the website of this Court.
9. P.S. to the undersigned.
10. APRO, New Delhi District, PHC, ND.
11. Caretaker, New Delhi District, PHC, ND to display the circular on Notice Board and other conspicuous places within the Court premises.

  
District & Sessions Judge  
New Delhi District  
Patiala House Courts, New Delhi